HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD
(Special Original Jurisdiction)

THURSDAY ,THE FIRST DAY OF MAY
TWO THOUSAND AND TWENTY FIVE

PRESENT

THE HONOURABLE THE ACTING CHIEF JUSTICE SUJOY PAUL
AND
THE HONOURABLE SMT JUSTICE RENUKA YARA

WRIT PETITION NO: 14104 OF 2025

Between:

CHANDRASHEKAR PRAGADA, S/o. APPALA SWAMY PRAGADA, Aged about 57 years, Occupation. Business, R/o. 4-441, Sai Nagar, Mancherial, Telangana - 504208. India Financial Year. 2016-17.

...PETITIONER

AND

1. Union of India, Rep. by its Principal Secretary, Ministry of Finance, North Block, New Delhi-110001.
2. The Principal Commissioner of Central Tax, Medchal GST Commissionerate, Hyderabad.
3. The Assistant Commissioner of Central Tax, Central Excise and Service Tax, Mancherial Division, Ward-1, Bypass Road, Mancherial
4. The Superintendent of Central Tax, Peddapalli Range, Mancherial Division.

...RESPONDENTS

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue a writ, order or direction more particularly one in the nature of Writ of Certiorari calling for the records relation to Order-in-Original No. 80/2023-24 dated 11.12.2023 vide DIN No. 20231256YP080000F2EC issued by 3rd respondent and declare the same as illegal, arbitrary and violative of articles 14, 21 of Constitution of India and beside violative of principles of natural justice and consequently quash the same

IA NO: 1 OF 2025

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to grant interim Suspension of impugned order passed by 3rd respondent in case No. Order-in-Original No. 80/2023-24 dared 11.12.2023 vide DIN No. 20231256YP080000F2EC, pending disposal of the writ petition

IA NO: 2 OF 2025

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to suspend Order-in-Original No. 80/2023-24 dated 11.12.2023 vide 20231256YP080000F2EC, GST DRC-7A Dated. 25.01.2025 vide Reference number. ZD360125043483L issued by the office of the 3rd respondent by permitting the petitioner to operate the bank account pending disposal of the Writ Petition

IA NO: 3 OF 2025

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to Dispense with filing of original impugned order passed by 3rd respondent in case No. Order-in-Original No. 80/2023-24 dated 11.12.2023 vide DIN No. 20231256YP080000F2EC, and GST DRC-7A Dated. 25.01.2025 vide Reference number. ZD360125043483L in lieu of original order, xerox copy of the same is filed herewith, in lieu of urgency in the matter

Counsel for the Petitioner: SRI. PARSA ANANTH NAGESWAR RAO

Counsel for the Respondent No.1: SRI GADI PRAVEEN KUMAR
DEPUTY SOLICITOR GENERAL OF INDIA

Counsel for the Respondent Nos. 2to4: SRI DOMINIC FERNANDES,
SC FOR CBIC

The Court made the following: ORDER

THE HON'BLE THE ACTING CHIEF JUSTICE SUJOY PAUL
AND
THE HON'BLE SMT JUSTICE RENUKA YARA

WRIT PETITION No.14104 OF 2025

ORDER: *(Per the Hon'ble the Acting Chief Justice Sujoy Paul)*

Sri Parsa Anath Nageswar Rao, learned counsel for the petitioner and Sri Dominic Fernandes, learned Senior Standing Counsel for CBIC, for respondent Nos.2 to 4.

2. With the consent finally heard.

3. Learned counsel for the parties jointly submits that this writ petition may be disposed of by treating the Order-in-Original, dated 11.12.2023, as show-cause notice. The petitioner may file his reply within fifteen days from today. The appropriate authority shall decide the matter afresh, in accordance with law, by considering the reply of the petitioner.

4. Accordingly, the Writ Petition is **disposed of**, without expressing any opinion the merits of the case. No costs.

Miscellaneous petitions pending, if any, shall stand closed.

SD/-N. SRIHARI
DEPUTY REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

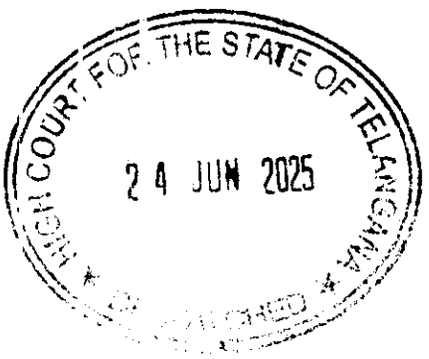
1. The Principal Secretary, Union of India, Ministry of Finance, North Block, New Delhi-110001.
2. The Principal Commissioner of Central Tax, Medchal GST Commissionerate, Hyderabad.
3. The Assistant Commissioner of Central Tax, Central Excise and Service Tax, Mancherial Division, Ward-1, Bypass Road, Mancherial
4. The Superintendent of Central Tax, Peddapalli Range, Mancherial Division.
5. One CC to SRI. PARSA ANANTH NAGESWAR RAO, Advocate [OPUC]
6. One CC to [illegible]

6. One CC to SRI. GADI PRAVEEN KUMAR, DEPUTY SOLICITOR GENERAL OF INDIA [OPUC]
7. One CC to SRI. DOMINIC FERNANDES, SC FOR CBIC [OPUC]
8. Two CD Copies

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HIGH COURT

DATED:01/05/2025



ORDER

WP.No.14104 of 2025

DISPOSING OF THE WRIT PETITION WITHOUT COSTS

(10) 8 M
21/5/25